

1

WP-27020-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 28th OF JULY, 2025

WRIT PETITION No. 27020 of 2025

VINOD YADAV

Versus

UNION OF INDIA AND OTHERS

Appearance:

Shri Ankit Yadav, learned counsel for the petitioner.

Shri Ishaan Soni, learned counsel for the respondent/Union of India.

Dr. S.S. Chouhan, learned Government Advocate for the respondent/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

- 1. Learned counsel for the petitioner seeks leave to withdraw the petition.
 - 2. The petition is dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE



2

WP-27020-2025